

Central Administrative Tribunal
Principal Bench

New Delhi, dated this the 13th January, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)

O.A. No. 1390 of 1998

✓ Shri Dilip Rai,
R/o I/84, Chidya Colony,
IARI Pusa Complex,
New Delhi-110012.

.... Applicant

Versus

1. Union of India through
the Director General,
Indian Council of Agricultural
Research, Krishi Bhawan,
New Delhi.
2. Director (Admn.),
Indian Agriculture Research Institute,
Pusa, New Delhi.
3. Vishweshwar Das,
Serial No. 387.
4. Mohan Singh,
Serial No. 388.
(R-3&4 C/o Respondent No. 2) Respondents

O.A. No. 1391 of 1998

S/Shri

1. Ram Rattan Singh
R/o I/121 IARI,
Pusa Complex,
New Delhi-12.
2. Vinod Kumar,
R/o D/II/94, ITI, Pusa Complex,
New Delhi-12.
3. Manoj Kumar,
R/o I/193, Chidya Colony,
IARI, Pusa Complex,
New Delhi-110012. Applicants

Versus

1. Union of India through
the D.G., ICAR,
Krishi Bhawan, New Delhi.
2. Director (Admn.),
IARI, Pusa Complex, New Delhi-12.
3. Vireshweshwar Das, Sl. No. 387
4. Mohan Singh, Sl. No. 388
(C/o Respondent No. 20) Respondents

O.A. No. 1392 of 1998

Mrs. Shail
R/o 204, Chidya Colony,
IARI, Pusa,
New Delhi-110012.

... Applicants

Versus

1. Union of India through
the D.G.,
ICAR, Krishi Bhawan,
New Delhi.
2. Director (Admn.),
IARI, Pusa, New Delhi.
3. Shri B. Sahani,
S/o Shri Bhola Sahani
4. Shri Mahesh Kumar
S/o Shri Shinje Kapur
5. Shri Hari Ram
S/o Shri Ghasi Ram
6. Shri Ram Parvesh Rai
S/o Shri Baleshwar Rai
7. Smt. Sushila Devi
W/o Shri Prem Parkash

(Sl. No. 4 to 7 C/o Respondent 2) ... Respondents

O.A. No. 1393 of 1998

Ram Pal Mahto,
R/o Krishi Kunj, IARI,
Pusa Complex,
New Delhi-12.

... Applicant

Versus

1. Union of India through the
D.G., ICAR, Krishi Bhawan,
New Delhi-110012.
2. Director (Admn.),
IARI, Pusa, New Delhi.
3. Daya Ram Sagar,
Sl. No. 338
4. Shri Krishan Lal,
Sl. No. 372

(R-3&4 C/o Respondent No. 2) ... Respondents

O.A. No. 1394 of 1998

Shri Gulab Babu Mahto,
R/o I/67, Chidya Colony,
IARI, Pusa Complex,
New Delhi-12.

... Applicant

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Versus

1. Union of India through
the D.G., ICAR, Krishi Bhawan,
New Delhi.

2. Director (Admn.),
IARI, Pusa,
New Delhi.

3. Vishweshwar Das
S1. no. 387

4. Mohan Singh
S1. No. 388

(R-3&4 C/o Respondent No. 2) Respondents

O.A. No. 1395 of 1998

Shri Bhuvneshwar Mahto,
R/o I-204, Chidya Colony,
IARI, Pusa Complex,
New Delhi-12.

... Applicant

Versus

1. Union of India through
D.G., ICAR, Krishi Bhawan,
New Delhi.

2. Director (Admn.),
IARI, Pusa,
New Delhi.

3. Shri Satya Narain
S/o Shri Luchhi

4. Shri Mahender Mona
S/o Shri Thakur Dev

5. Shri Deep Chand
S/o Shri Khalifa

6. Shri Azaz Ahmad

7. Shri Tara Dutt
S/o Shri Ganga Dutt

8. Shri Shatrughan Shah
S/o Shri R.D. Shah

9. Shri Ravinder Paswan
S/o Shri Gurin Pawan

10. Shri Ashok Kapur
S/o Shri Badir Kapur

11. Shri Dev Narain
S/o Shri Hari Har Rai

12. Shri Kamal Dev Paswan Respondents

A

O.A. No. 1605 of 1998

(a)

S/o Shri

1. Raj Kumar
R/o B/687, Inderpuri,
Budh Nagar, New Delhi-110012.
2. Dinesh Paswan
R/o I/1682, Krishi Kunj,
IARI, Pusa Complex,
New Delhi-110012.
3. Nissar Ahmed,
R/o I/25, Chidya Colony,
IARI, Pusa, New Delhi.
4. Manoj Kumar,
R/o I/161, Chidya Colony,
IARI, Pusa, New Delhi-12.
5. Ghanshyam,
R/o I/1138, Krishi Kunj,
IARI, Pusa, New Delhi-12.
6. Umesh Rai,
I/45, Chidya Colony,
IARI, Pusa, New Delhi-12.
7. Kailash Kaper,
41, Chidya Colony,
IARI, Pusa,
New Delhi-110012.

... Applicants

Versus

1. Union of India through
D.G., ICAR,
Krishi Bhavan, New Delhi.
2. Director (Admn.),
IARI, Pusa, New Delhi.
3. Mahesh Chand
Sl. No. 373
4. Nagender Paswan,
Sl. No. 383

... Respondents

O.A. No. 1809 of 1998

S/Shri

1. Davinder Rajak,
778, Krishi Kunj,
IARI, Pusa,
New Delhi.
2. Lal Bahadur Saha,
I 758, Krishi Kunj,
IARI, Pusa,

(A)

3. Kamal Singh,
Type III, House No.603,
Krishi Kunj,
IARI, Pusa,
New Delhi-110012. Applicant

Versus

1. Union of India through
D.G., ICAR, Krishi Bhawan,
New Delhi.
2. Director (Admn.),
I.A.R.I., Pusa,
New Delhi-12.
3. Shri Mahesh Chand
S1. No. 373
4. Shri Mohan Singh
S1. No. 388
(R-3&4 C/o R-2) Respondents

O.A. No. 1989 of 1998

S/Shri

1. Dinesh Poddar
R/o 26, IARI, Pusa Complex,
New Delhi.
2. Vinod Poddar,
R/o I/227, IARI,
Pusa Complex,
New Delhi.
3. Naveen Kumar,
R/o I/27, IARI,
Pusa Complex,
New Delhi.
4. Nagender Paswan,
R/o I/274, IARI,
Pusa Complex, New Delhi.
5. Girdhari Lal,
R/o 1/2, IARI, Pusa Complex,
New Delhi.
6. Inder Dev Mahto,
R/o 476, Krishi Kunj,
IARI, Pusa Complex,
New Delhi-110012. Applicants

Versus

1. Union of India through
Director Genral,
Indian Council of Agricultural Research,
Krishi Bhawan, New Delhi.
2. Director (Admn.),
Indian Agricultural Research Institute,
Pusa, New Delhi-12.

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3. Daya Ram Sagar,
Sl. No: 338
C/o Respondent No. 2

4. Krishan Lal,
Sl. No. 372, ... Respondents
C/o Respondent No. 2

Advocates: Shri S.L.Hans for applicants in
all the OAs
Ms. Geetanjali proxy counsel for
Shri V.K. Rao for respondents

O R D E R

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

As these cases involve common questions of law and fact they are being disposed of by this common order.

2. Heard both sides.

3. Although the applicants' assertions that they had responded in time to respondents' Press Notice dated 14.9.93, inviting applications from Daily Paid Labourers who had worked at Respondent Institute on casual basis from time to time, for inclusion in the seniority list, is denied by respondents, they do not deny the applicants' claims to have been engaged in service by respondents in the past, even if in many cases, such engagement was for a brief periods and long ago.

4. That being so, in the facts and circumstances of these particular cases, these O.As are disposed of with a direction to respondents that after placing applicants' names at the bottom of the seniority list maintained by them, respondents shall consider reengaging applicants subject to availability of work and strictly in their turn. For this purpose applicants should

make a self-contained representation to respondents within two weeks from today. Thereafter those who become eligible in terms of the Scheme formulated by respondents for grant of temporary status and for regularisation, may work out their rights in accordance with rules and instructions. No costs.

4. Let a copy of this order be placed in all the case records.

Adige
(S.R. Adige)
Vice Chairman (A)

/GK/